

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1240 OF 2018 IN
DFR NO. 3304 OF 2018**

Dated: 7th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Airkonnect Networks Pvt. Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : --

ORDER

None appears for the Appellant.

List the matter on **20-9-2018.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/kt